

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Service Tax Appeal No. 11902 of 2019

(Arising out of OIA-CCESA-SRT-APPEAL-PS-013-014-2019-20 Dated-22/04/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Prima Fruit Products

55/A, Panchal Industrial Estate, Bhimpore, Nani Daman
Daman, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Daman

3rd Floor...Adarsh Dham Building, Vapi-Daman Road,
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri Dinesh Prithiani, Authorised Representative appeared for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

DATE OF HEARING: 05.04.2022

DATE OF DECISION: 05.04.2022

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 11983 of 2019.

**RAMESH NAIR
MEMBER (JUDICIAL)**

Neha